

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

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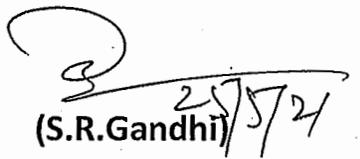
## NOTICE

It is notified for the information of all concerned that 2<sup>nd</sup> phase of COVID-19 vaccination for the members of the J & K High Court Bar Association Jammu in the age group of 18-45 years shall take place in the J&K High Court Dispensary, High Court Complex, Janipur, Jammu on **26.05.2021 at 10:00 A.M.**

All the eligible members, who opt for vaccination, shall bring with them their Aadhar Cards for uploading the details in the web application for registration and certification.

All SOPs shall be strictly observed by all the concerned reporting for vaccination.

Dated :25.05.2021

  
(S.R.Gandhi) 25/5/21  
**Registrar Judicial  
High Court of J&K  
Jammu.**

**Copy to :**

1. Worthy Registrar General, High Court of J&K, Srinagar
2. Principal Secretary to Hon'ble The Chief Justice, High Court J&K, Srinagar  
*....for information*
3. Chairman-Presidium, J&K High Court Bar Association, Jammu with request to provide a list of 600 Advocates for vaccination in the 2<sup>nd</sup> phase.
4. Medical Officer, High Court Dispensary, High Court Complex, Janipur, Jammu for information and necessary action.
5. Incharge NIC, High Court of J&K, Jammu for uploading the same on High Court website.

  
25/5/21  
**Registrar Judicial  
High Court of J&K  
Jammu.**